

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 335 of 2019

IN THE MATTER OF:

Trozen Sales Corporation

...Appellant

Versus

Shashi Distilleries Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Abhishek Kumar and Mr. Gulshan Kr. Sachdev,
Advocates**

For Respondent :

Mr. Anand Sanjay and Mr. Suraj Kaushik, Advocates

ORDER

24.07.2019 Learned counsel for the appellant is allowed 2 weeks' time to file rejoinder.

Post the case 'for Admission (After Notice)' on **14th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc